

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00386/2018

Jabalpur, this Tuesday, the 3rd day of December, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. J.C. Solanki, S/o Shri Madho Lal Solanki, aged about 52 years, R/o B-71, Veena Nagar Suklia, Indore (MP)-452001
2. Sanjay Thul, S/o Shri G.S.Thul, aged about 53 years, R/o-17, Ramai Nagar, Nari Road, Nagpur (M.S.) 440001
3. Sudesh Bagde, S/o Shri Sudam Rao Bagde, Aged about 53 years, R/o 19-Royal Residencey Pipliyahane, Indore (MP)-452001
4. Premsha Jharia, S/o Shri Chhote Lal Jharia, Aged about 59 years, R/o 92 Shiva Residency, Mathpuraina, Raipur (CG)-492001
5. Ganga Dhar Majhi, S/o Late Shri Giridhari Majhi, Aged about 54 years, R/o Mogra 579, Thalpuri, Bhilai (CG)-490001
6. Kripanand Bharti, S/o Shri Ram Dayal Bharti, aged about 56 years, R/o 36-A, Shri Rameshwaram Bagmughaliya, Bhopal (MP)-492001

-Applicants
(By Advocate –**NONE**)

V e r s u s

1. Union of India, through Ministry of Defence, Department of Revenue, Central Board of Indirect Tax and Customs office, North Block, New Delhi 110001
2. Chairman, Central Board of Indirect Tax and Customs office, North Block, New Delhi 110001
3. Chief Commissioner (Bhopal) Zone, Customs Central Excise And Central GST, 35-C, Administrative Area, Arera Hills, Bhopal (MP)-462011

4. A.K.Patel, Superintendent, Office of Commissioner (Audit) Central GST Building, Tikrapara, Raipur (CG)-492001
5. P.P.S. Chawla, Superintendent ,Central Excise and Central GST (Audit) Omega Tower, Vijay Nagar, Indore (MP)-452001
6. Umakant Dubey Superintendent, Office of Commissioner (Audit) Central GST Building, Tikrapara, Raipur (CG)-492001

The Respondent No.4-6 are arrayed in representative capacity representing all the persons likely to affect the seniority of applicants on the post of Superintendent **- Respondents**

(By Advocate –**Shri Himanshu Shrivastava**)

O R D E R (ORAL)

By Navin Tandon, AM:-

None for the applicant.

2. It is seen that there is no representation on behalf of the applicant from last eight consecutive occasions i.e. on 17.05.2018, 01.08.2018, 18.09.2018, 20.11.2018, 27.02.2019, 19.06.2019, 30.09.2019 including today.

3. Thus, it seems that the applicant is no more interested in prosecuting this matter further.

4. In view of it, the Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

rn